

VII

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THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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No.86 Dispur, Saturday, 3rd May, 2003, 13th Vaisakha, 1925 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 3rd May, 2003

No. LGL.55/2003/7.-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ARVIND DAVE
GOVERNOR OF ASSAM

K. D. PHUKAN
Secretary to the Govt. of Assam
Legislative Department

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ASSAM ACT NO. VII OF 2003

(Received the assent of the Governor on 3rd May, 2003)

THE ASSAM DEPUTY SPEAKER'S SALARIES AND ALLOWANCES (AMENDMENT) ACT, 2003

AN

ACT

further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958.

Preamble

Whereas it is expedient further to amend the Assam Deputy Speaker's Salaries and Allowances Act, 1958, hereinafter referred to as the principal Act, in the manner hereinafter appearing ;

Assam Act, XVI of 1958.

It is hereby enacted in the Fifty-fourth Year of the Republic of India, as follows :-

Short title and commencement.

1. (1) This Act may be called the Assam Deputy Speaker's Salaries and Allowances (Amendment) Act, 2003.

(2) It shall be deemed to have come into force on the first day of April, 2003.

Amendment of Section 2 of Assam Act, XVI of 1958.

2. In the Principal Act, in Section 2, for the existing provisions of clause (iii), the following shall be substituted, namely :-

“(iii) a Daily Allowance of three hundred rupees while on official tour and its halt within the State of Assam :

Provided that the Deputy Speaker of the Assam Legislative Assembly shall be entitled a Daily Allowance of five hundred rupees whenever the Deputy Speaker performs the official duties outside the State of Assam and its halt ;”

ARVIND DAVE
GOVERNOR OF ASSAM.

K. D. PHUKAN,
Secretary to the Govt. of Assam,
Legislative Department.